

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6908  
ANSWERED ON:08.05.2015  
HEALTHCARE SERVICES FOR TRANSGENDER INDIVIDUALS  
Joshi Shri Pralhad Venkatesh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has taken note of stigma and discrimination being faced by the transgender individuals while accessing healthcare services in the country;
- (b) if so, the details thereof along with the action taken/proposed to be taken by the Government to address the issue;
- (c) whether the doctors and other medical personnel receive any specialised training to deal with the medical cases of the transgender individuals with increased sensitivity in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a) & (b): No. The healthcare services are provided to all patients without any discrimination on any ground.
- (c) & (d): Doctors are aware of special health issues related to transgenders as part of their medical education and training.